

Expansion of Hindustan Shipyard at Visakhapatnam

3323. SHRI DRONAMARAJU SATYANARAYANA: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Government propose to expand the Hindustan Shipyard at Visakhapatnam from 4 ships to 8 ships;

(b) if so, whether Government have taken steps for expansion of Hindustan Shipyard; and

(c) how much money Government needs for the expansion of the Shipyard?

THE PRIME MINISTER (SHRI MORARJI DESAI): (a) and (b). - A Project Report for the expansion of the Hindustan Shipyard to raise its present capacity from 3 ships to 6/8 ships of 21,600 DWT each per year has been recently received by the Government. The report is under consideration.

(c) The estimated cost of expansion according to the Report will vary between Rs. 27 crores and Rs. 36 crores, depending on the scheme selected out of the three variants suggested by the Consultants.

Selection for the post of Assistant Station Director through UPSC

3324. SHRI NAWAB SINGH CHAUHAN: Will the Minister of INFORMATION AND BROADCASTING be pleased state:

(a) whether recently a selection for the post of Assistant Station Director was held through UPSC;

(b) if so, how many amongst the persons recommended are simple Graduates in the list for AIR and T.V. Centres;

(c) how many programme Executives of All India Radio/T.V. had applied for the post of Assistant Station Director and how many amongst them were rejected for the post;

(d) whether many of the persons who have been rejected by the UPSC for appointment as ASD are now being considered for appointment as ASD's through promotion; and

(e) the justification for bringing such rejected persons through the garb of promotional quota?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) Yes, Sir.

(b). Five.

(c) The information is being collected and will be laid on the Table of the House.

(d) and (e). Under the existing recruitment rules for the post of Assistant Station Director 75 per cent of the posts are filled by promotion through a Departmental Promotion Committee presided over by a Member of the UPSC and the remaining 25 per cent by direct recruitment. The two methods of recruitment are different from one another and the fact that certain candidates are rejected by the UPSC does not debar them in any way for promotion under the departmental promotion quota. This system applies not only to the posts of Assistant Station Directors in All India Radio but to all posts in the Government of India where mode of recruitment is both by direct recruitment and through departmental promotion.

Alleged confessions of non-existent conspiracies from Political Prisoners

3325. SHRI KALYAN JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether during Emergency the police secured confessions of non-existent conspiracies from political pri-

soners as an alibi for the imposition and continuance of emergency and cruel and barbarous methods were adopted during interrogation;

(b) whether Government have collected information about the victims who suffered as a consequence thereof; and

(c) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI CHARAN SINGH): (a) While the Government are aware of reports of torture by the police during the 'Emergency', there is no information regarding securing of confessions of non-existent conspiracies from political prisoners.

(b). No, Sir.

(c). Does not arise.

Residential accommodation for the employees working in Akashvani station at Bhagalpur

3326. DR. RAMJI SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the employees working in Akashvani Station at Bhagalpur have been provided with residential accommodation facilities;

(b) whether there is any scheme for the construction of a separate colony for them; and

(c) if so, the time by which work in this regard would be taken up and completed?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI I. K. ADVANI): (a) No residential accommodation has been provided for the Akashvani staff at Bhagalpur, excepting two quarters for the security guards (Chowkidars).

(b). No Sir. There is no approved scheme.

(c). Does not arise.

किसानों द्वारा बिजली के बिलों का भुगतान

3327. डा० महादीपक सिंह शास्त्री : क्या ऊर्जा मंत्री यह बताने की कृपा करेंगे कि ;

(क) क्या किसानों को पर्याप्त मात्रा में नियमित रूप से बिजली सप्लाई नहीं की जाती है ;

(ख) क्या उन्हें समस्त अवधि के लिए बिजली के बिलों का समान दर पर भुगतान करना पड़ता है ; और

(ग) सरकार ने यह सुनिश्चित करने के लिये क्या कार्यवाही की है कि किसानों को केवल बिजली की वास्तविक खपत के ही बिलों का भुगतान करना पड़े ?

ऊर्जा मंत्री (श्री पी० रामचन्द्रन) :

(क) से (ग). पाबन्दियों के समय को छोड़कर कृषकों की बिजली की आवश्यकताएं पर्याप्त रूप में पूरी की जाती हैं। यहां तक कि कृषकों को आवश्यक उपभोक्ताओं की श्रेणी में रखा गया है और उन्हें प्राथमिकता दी जाती है।

जम्मू व कश्मीर, उत्तर प्रदेश और पंजाब को छोड़कर सभी राज्यों में बिजली के बिल उपयोग की गई ऊर्जा से संबद्ध रहते हैं। उत्तर प्रदेश में टैरिफ लगाने की एक नियत प्रभार प्रणाली है। पंजाब में नियत प्रभार प्रणाली 1968 में शुरू की गई थी परन्तु नए कृषकों के लिए 1975 से मीटर टैरिफ पुनः शुरू की गई और उपभोक्ताओं को विकल्प दिया है कि वे या तो नियत प्रभार चुन लें या मीटर पर आधारित प्रभार चुन लें। जम्मू और कश्मीर में कृषकों को मीटर पर आधारित टैरिफ चुनने का विकल्प दिया गया है।